

SHRI HARADHAN ROY (Asansol): Sir, three serious and fatal accidents took place in the Eastern coal Field Ltd., within a fortnight due to complete negligence of safety measures in the coal mines.

On 11-2-1992 at about 11-30 a.m at Naba Kajora Colliery in Lower Kajora Seam under Eastern Coalfields Ltd., in West Bengal nine employees including the agent of the colliery were struck by an blast. All of them received serious injuries and the agent succumbed to his injuries on 18-2-1992. It is reported that the management did not take proper precautionary measures against the apprehended air blast.

Another accident occurred on 24-2-1992 at 6.30 P.m. due to run-away of loaded 12 coal tubs causing fatal accident in P.D. Kajora unit of Khas Kajora Colliery under Kajora area of E.C.L Shri Ram Puri Rajbhar, U.G. Loader, aged 21 years met with the above accident. This accident also took place due to negligence of the management.

Thirdly, on 22-2-92 at about 10 P.M., Shri Nalka Majhi, U.G Leader, expired while on duty at Nakra Konda Pit Mine under Jhanjra Project. No post-mortem examination was done in respect of cause of his death.

I, therefore, request that immediate enquiry is ordered in order to find out facts, circumstances and causes of the accidents and to fix responsibility for the same.

SHRI P.C. THOMAS (Muvattupuzha): Sir, in Kerala many farmers are awaiting issue of registration of land.

The Kerala Government has submitted a scheme which is before the Environment Ministry.

In fact, the talks held with the Ministry revealed that all the procedures are over.

But in answer to a question which I put yesterday it is said that a query has been again put to the Kerala Government. But it is not correct.

I would like to bring to the notice of the hon. Minister as well as the House, the urgent need to issue registration of land to these landless farmers who are awaiting patta from a very long time.

[Translation]

SHRI SHIVA SHARAN SINHA (Vaishali): Mr. Speaker, Sir, census was conducted in 1991 in the whole country. But in many parts of Bihar this work was not done completely because of laxity on the part of Bihar Census Directorate. During the last ten years, there has been a remarkable expansion in the areas of Patna, the capital city of Bihar, but the population (according to 1991 census) has not grown proportionately. Census has not been conducted in some parts of Patna Municipal Corporation. The population of such areas is approximately 50,000. There has been a nominal increase of 9.91 per cent in the number of Scheduled Tribes in Godda district. The percentage of rise and fall in the population of Poaragama and Godda blocks in Godda district has been shown to be 0.94 and 2 per cent respectively, whereas, normally there should have been an increase of 18 to 20 percent. There are reports that the census reports from various villages of Radhopur sub-division of Vaishali district have not been received and the population of certain villages has been shown even less than the number that was on 1981. There are other such errors in the census of whole of Bihar also. The functioning of Bihar Census Directorate is quite unsatisfactory. Many irregularities and malpractice have been committed and partisan attitude adopted by this directorate in respect of appointments made in 1991. Therefore, I would like to draw the attention of the Government to these facts and urge the Central Government to look into this matter and take proper action for improvement in the situation.